

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**DFR no. 1165 (A) of 2014 in
Appeal No. 25 of 2014**

Dated : 12th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**M/s SESA Sterlite Ltd. ...Appellant (s)
Versus.
Orissa Electricity Regulatory Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma
Mr. Akshat Jain**

**Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda for R-1
Mr. Raj Kumar Mehta
Mr. Elangbam P.S.
Ms. Ishita C. Das Gupta for R.2**

ORDER

Shri Amit Kapur takes notice in respect of maintainability of the cross objections filed by the Respondent.

As agreed by the Learned Counsel for the parties, post the matter for hearing on cross objections on **19.05.2014.**

**(Rakesh Nath)
Technical Membe**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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